

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.09.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 756 of 2020	Himanshu Prafulchandra Varia Vs. Sunilkumar Agarwal & Ors.	Natasha Dhruvan Shah	
2.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.	Maneesha Dhir	
3.	Comp. App. (AT) (Ins) No. 760 of 2020	Amit Goyal Vs. Shekhar Resorts Ltd. & Anr.	Ankit Yadav	
4.	Comp. App. (AT) (Ins) No. 761 of 2020	UCO Bank Vs. G. Ramachandran	Smt. M. Shalini	
5.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.	Manisha Kanojia	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 299 of 2020	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
7.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
8.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors. With.	Dheeraj Nair	Kritika Nagpal-R1

9.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8
10.	Comp. App. (AT) (Ins) No. 348 of 2020	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd.	Avishek Das	Kumar Anurag Singh Gautam Singh
11.	Comp. App. (AT) (Ins) No. 666 of 2020	Raj Kumar Ralhan Resolution Professional of Leo Meridian Infrastructure Projects & Hotels Ltd. Vs. Deputy Director Directorate of Enforcement & Ors.	Misha	
12.	Comp. App. (AT) (Ins) No. 675 of 2020	Silvassa Cement Products Pvt. Ltd. Vs. Noor India Buildcon Pvt. Ltd.	Ritu Mundra	

For Hearing

13.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
14.	Comp. App. (AT) (Ins) No. 481 of 2020	Albanna Engineering LLC. Vs. Sanghvi Movers Ltd & Ors.	John Mathew	Shiv Kumar Suri-R1 to R4 Nipun Sharma-R6 & R7 Anand Shankar Jha- R9
15.	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi

02:00 PM

For Hearing

16.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	Sonali Khanna
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By the order of Hon'ble Acting Chairperson

1. Notice Board
2. Website: www.nclat.nic.in

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Registrar